

CANDIDATE WHO HAS BEEN FOUND INELIGIBLE FOR THE DISTRICT JUDGE (ENTRY LEVEL) EXAMINATION 2009 THROUGH LIMITED COMPETITIVE EXAMINATION (L.C.E.)

UNDER RULE 5 (1) (b)

OF CHHATTISGARH HIGHER JUDICIAL SERVICE (RECRUITMENT & CONDITIONS OF SERVICE) RULES, 2006

Sl. No.	Name and Father's name of applicant	Date of appointment as Sr. Civil Judge	Period of service as Sr. Civil Judge as on 01.01.09	Reasons / grounds for disqualification.
01	Shri Anestus Toppo S/o Shri B. Toppo	06.07.04	4 years 5 months 25 days	Not having completed 5 (Five) years of qualifying service as Civil Judge (Senior Division) as on 01/01/2009.